NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Arjundas B Khatri & Ors

V/s.

Pure Pharma Ltd. & Ors.

Section of the Companies Act:

Section 241-242 r/w 130 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Navin k Pahwa

Adv

Petitioners

2. Me. Reema Jain

PCS

AR for Petitioners Reema.

ORDER

Learned Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for Petitioner. None present for Respondents.

Memorandum of Appearance filed for Respondent no 5 and 6 by Learned PCS Mr. Umesh Ved.

Rejoinder filed by petitioner.

Adjournment application filed by Respondents no. 5 and 6.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 09.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.